WP-19277-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR BEFORE HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, ACTING CHIEF JUSTICE

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HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 19th OF JUNE, 2025

WRIT PETITION No. 19277 of 2025

SUMANT DEEWAN

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Abhay Tiwari - Advocate for petitioner.

Shri Bramhadatt Singh - Dy. Advocate General for respondent/State.

<u>ORDER</u>

Per. Sanjeev Sachdeva, Acting Chief Justice

Learned counsel for the petitioner seeks leave to withdraw the petition.

Accordingly, the same is dismissed as withdrawn.

(SANJEEV SACHDEVA) ACTING CHIEF JUSTICE (VINAY SARAF) JUDGE

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